

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 87/(MAH)/2012
CA No. 28/2016

CORAM:

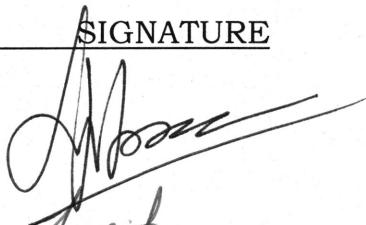
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2017

NAME OF THE PARTIES: Mr. Rakesh Kabra & Anr.
V/s.
M/s. NRK Overseas (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Rakesh Kabra	Partner	
2.	AMIT SUROLIA		
3.	P K SUROLIA		
4.	D B Phalke		

ORDER

C.A. No. 28/2016 in T.C.P. No. 87/397-398/CLB/MB/MAH/2012

At request of the parties, list this matter on 03.04.2017

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial).

Sd/-

V. NALLASENAPATHY
Member (Technical).